

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA No.398 of 2018
alongwith
CA (CAA) No.12/Chd/Pb/2018**

In the matter of:

AKM Real Estate Developers Pvt. Ltd. & Anr. ...Petitioners

Versus

Regional Director (North), New Delhi & Ors. ...Respondents

Present: Mr. Vaibhav Gupta, Advocate for Applicants/Petitioners
Mr. Vaibhav Sahni, Advocate for Deepankur Sharma, Advocate
Mr. Yogesh Putney, Advocate for I.T. Department

CA No.398 of 2018

This application has been filed by the Income Tax Department conveying the objections of the Income Tax Department. Copy of the same has already been supplied to the learned counsel for the petitioner. The objections filed by the Income Tax Department are supported by the affidavit of Mr. Ankit Jain, Income Tax Officer, Ward 4(3), Room No.525, 5th Floor, Aayakar Bhawan, Sector-17E, Chandigarh. The same be taken on record. CA No.398 of 2018 stands disposed of.

List the main case for arguments on 25.10.2018.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

Sd/-
(Pradeep R. Sethi)
Member (Technical)

Sept., 26, 2018
Anchal